

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 28.01.2020

NOTICE

Take notice that the following matters Adjourned on 16.01.2020 will be listed in the Court of Chairperson as indicated below:

| S. No. | Case No. | Name of the parties | Original date of Hearing | Next date of Hearing |
|--------|---|--|--------------------------|----------------------|
| 1. | Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016 | Sonia Khosla Vs. Vikram Bakshi & Ors. With | 16.01.2020 | 31.01.2020 |
| 2. | Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017 | R.P. Khosla Vs. Rishi Sood (Adv) & Ors. | 16.01.2020 | 31.01.2020 |

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By Order

-sd/-
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